

IN THE SUPREME COURT OF INDIA  
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO.5032 OF 2015

WITH

CRIMINAL MISCELLANEOUS PETITION NO.10489 OF 2015

(Application for stay)

Maheshwar Peri and Ors.

...Petitioner(s)

VERSUS

High Court of Judicature at Allahabad

Through Registrar General

... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 21<sup>st</sup> September, 2015 when the Court was pleased to pass the following order:

"Although the Office Report is to the effect that Respondent No.1 has not been served, he is represented through Learned Counsel in the proceedings today. Learned Counsel submits that Respondent No.1 as also Respondent No.2 have nothing further to say and may be deleted from the array of parties. Learned Counsel for the Petitioner draws our attention to the fact that Respondent No.3 had taken suo moto notice of the Contempt. In these circumstances, Respondent No.1 and 2 are struck off from the array of parties.

Amended memo of parties may be filed within two weeks.

As prayed, Reply by the sole Respondent be filed within four weeks. Rejoinder, if any, be filed within two weeks thereafter. "

It is submitted that pursuant to the order quoted above, Counsel for the Petitioner has on 24<sup>th</sup> September, 2015 filed amended memo of parties after striking off Respondent Nos. 1 & 2 from the array of parties. Copy of memo of parties has been included in SLP paper books.

Mr. Sunny Choudhary, Advocate is representing the remaining Respondent/High Court of Judicature at Allahabad, Uttar Pradesh

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but she has not filed Counter Affidavit, so far. Hence no Rejoinder Affidavit.

Service of Show Cause Notice on remaining sole Respondent is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 27th day of November, 2015.

**sd/-**  
ASSISTANT REGISTRAR

COPY TO:

1. Ms. Sumita Hazarika, Advocate  
235, New Lawyer's Chambers, S.C.I., N.D.
2. Mr. Sunny Choudhary, Advocate  
S-222, LGF, Greater Kailash  
Part 1, New Delhi

*c4/dk*

ASSISTANT REGISTRAR